

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 104(ND)11**  
**CA. NO.**

**CORAM:**



**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.09.2016**

**NAME OF THE COMPANY: M/s. Sh. Shiv Raj Singh Vs. M/s. Kempty Konstrcution Pvt. Ltd.**

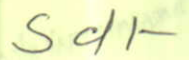
**SECTION OF THE COMPANIES ACT: 397/398**


| <b>S.NO.</b> | <b>NAME</b>          | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b>  |
|--------------|----------------------|--------------------|-----------------------|---|
| 1            | CA Kamul Jain        | R-2                | for all respondents   |   |
| 2            | Mr. Hemant Sharma    | } Adv. Petitioner  |                       |  |
| 3            | Ms. Aishwarya Mishra |                    |                       |   |

**ORDER**

Learned counsel for the parties are present. Learned counsel for the respondent no. 2 seeks and is given 2 weeks time to file the rejoinder to the reply filed by the petitioner in C.A.

List on 17.10.2016

  
(R. Varadharajan)  
Member (Judicial)

  
(Maharaj Krishan Hanjura)  
Member (Judicial)